

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 137
689/2016

IN THE MATTER OF:

EMMAR Developers Ltd. & EMMAR MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: -

For the Respondent(s):

Mr. Divyam Agarwal, Mr. Ashish Joshi, Advs. for
Emmar Mgf Land Ltd.

ORDER

List on 11.03.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)